

COURT – II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 86 OF 2018 & IA NO. 107 OF 2018
APPEAL NO. 87 OF 2018 & IA NO. 56 OF 2018
APPEAL NO. 100 OF 2018 & IA NO. 324 OF 2018

Dated: 26th September, 2019

In the matter of:

APPEAL NO. 86 OF 2018 & IA NO. 107 OF 2018

Tamil Nadu Newsprint and Papers Ltd..... Appellant(s)

Versus

Tamil Nadu Generation and Distribution Corporation Ltd. &Anr..... Respondents(s)

APPEAL NO. 87 OF 2018 & IA NO. 56 OF 2018

M/ss. Seshasayee Paper and Boards Ltd.....Appellant(s)

Versus

Tamil Nadu Generation and Distribution Corporation Ltd. &Anr. Respondent(s)

APPEAL NO. 100 OF 2018 & IA NO. 324 OF 2018

ChemplastSanmar Ltd.

....Appellant(s)

Versus

Tamil Nadu Generation and Distribution Corporation Ltd. &Anr..... Respondents(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **05.11.2019.**

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Court Master/PS